Supplementary Cause List Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

EMG-LPA No.2/2020

EMG-CM No.4/2020 (Through Video Conferencing from Jammu)

Rakesh Kumar Choudhary

.....Appellant

Through:- Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court

at Jammu)

Mr. Sunil Sethi, Sr. Advocate with Mr. Ravi Abrol. Advocate (on Video Conference from his residence

at Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through :-Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court

at Jammu)

EMG-LPA no.5/2020

EMG-CM no.13/2020 (for interim relief)

(Through Video Conferencing)

Chaman Lal

.....Appellants

Through:- Mr. P. N. Raina, Sr. Advocate with Mr.

J. A. Hamal, Advocate

(On Video Conferencing from High Court at

Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

....Respondent(s)

Through:-Mr. F. A. Natnoo, AAG

> (On Video Conferencing from High Court at Jammu)

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

(Through Video Conferencing from Srinagar)

.....Appellant

M/s Usman Construction and others

Through: - Mr. Altaf Naik, Senior Advocate (On Video Conferencing from High Court at Srinagar)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: - Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA No.50-A/2020 in OWP

no.477/2019

EMG-CM No.10-A/2020

(Through Video Conferencing from Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through:- None.

V/s

Commissioner/Secretary to Government

and Another

....Respondent(s)

Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

EMG-LPA no.54-A/2020

EMG-CM no.13-A/2020

(Through Video Conferencing from Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through:- None.

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court

at Jammu)

EMG-LPA no. 7/2020

EMG-CM no.16/2020

EMG-CAV no.5/2020

(Through Video Conferencing from

Jammu)

.....Appellants **Nagar Singh**

Through: - Mr. Abhinav Sharma, Advocate

(On video conference from his

office at Jammu)

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 04.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A & 54-A/2020

1. Heard Mr. Abhinav Sharma, learned counsel for the appellant in EMG-LPA No.7/2020.

2. List for hearing of arguments of Mr. Sunil Sethi, Senior Advocate on 05th

June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 04.06.2020 Raj Kumar